

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP 1/2011 in Appeal No. 24/2010

Dated: 29th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,
Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

M.P. Power Generating Co. Ltd.Appellant(s)
Versus
M.P. Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) Mr. M.G. Ramachandran and
Ms.Sneha Venkataramani

Counsel for the Respondent(s) : Ms. Surbhi Sharma

ORDER

Order is reserved.

(Rakesh Nath)
Technical Member
Ss/ak

(Justice M. Karpaga Vinayagam)
Chairperson